



Sical Logistics Limited

(a company under Corporate Insolvency Resolution Process pursuant to Hon'ble NCLT order dated 10th March 2021)

Summary of Other Creditors Claims

Date: 20th August 2021

Reference	Name of Operational Creditor	Amount Claimed	Amount Admitted	Amount under verification	Amount rejected	Reason for rejection	Remarks
OCC-173	State Bank of India	47,60,37,129	-	47,60,37,129	-	NA	Claim pertains to a case related to clearance of customer goods against director of DRI, GOI
OCC-217	MMTC Limited	34,26,00,000	-	34,26,00,000	-	NA	Form F submitted for payment as per share purchase agreement
	Total	81,86,37,129	-	81,86,37,129	-		

Regards

Sripatham Venkatasubramanian Ramkumar

Resolution Professional for Sical Logistics Limited

IP Registration no. IBBI/IPA-001/IP-P00015/2016-17/10039

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